## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

others

: M/s Meadow Rural Enterprises Private Limited & 20

**UNDER SECTION** : 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A.G. SATIMONARAYANA COUNCEL FOR A,

2) KIRAMASAMY & GIVENDHAN KUMAR

Course for Petitioner

3. S. P. muali Krishm

and 17 h 21

## **ORDER**

Shri G V Mohan Kumar, counsel for petitioner present. Shri A G Sathyanarayana, counsel for R1 and Shri S P Murali Krishnan, counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioner filed rejoinder alongwith connected documents and furnished copy of the same to the other side. Pleadings are complete. The matter is posted for final hearing. Put up on 16.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)